

Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 155 of 2011

Dated: 16th March, 2012

Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member

In the matter of:

Powergrid Corporation of India ... Appellant (s)

Versus

C.E.R.C. & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Pradeep Misra &
Mr. Manu Seshadri for R-1
Mr. R.B. Sharma for R-13

ORDER

Written submissions filed by the learned counsel for the parties. On the prayer of Mr. Pradeep Misra, learned counsel for one of the respondents, time is granted to file additional written submissions by 26th March, 2012.

Post the matter for reporting compliance on 26th March, 2012.

(V.J. Talwar)
Technical Member

(P.S. Datta)
Judicial Member

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